

(b) No, Sir, Private Universities are established by the Act of the State Legislatures concerned. University Grants Commission (UGC) includes the name of Private University in its list after receipt of the State Act.

(c) The criteria for establishment of a new Private University are decided by the respective State Government. Moreover, a Private University is required to fulfil the minimum criteria in terms of programmes, faculty, infrastructure facilities, financial viability, etc. as laid down from time to time by the UGC and other concerned Statutory Bodies such as All India Council for Technical Education (AICTE), Bar Council of India (BCI), Dental Council of India (DCI), Indian Nursing Council (INC), Medical Council of India (MCI), National Council for Teacher Education (NCTE), Pharmacy Council of India (PCI), etc.

#### **Status of IIM, Amritsar**

2130. SHRI SHWAIT MALIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the current status of Indian Institute of Management (IIM), Amritsar whose foundation stone was laid in June, 2016;
- (b) whether the project is running on time;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) by when it is likely to be completed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) The Indian Institute of Management Amritsar was set up during 2015-16 and is presently functioning from its temporary campus. The institute has been provided 60 acres of land in Village Manawala, District-Amritsar for establishment of its permanent campus whose foundation stone was laid on 19th June, 2016. The scheduled date for completion of construction of permanent campus is June, 2021 as per the scheduled timeline approved by the Cabinet.

#### **Reservation for SC/ST students in universities**

2131. DR. L HANUMANTHALAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the percentage of SC/ST students that are studying in higher education in the country, State/UT-wise; and

(b) the details of seats reserved for SC/ ST students in universities under Central Government, University and State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) According to the All India Survey on Higher Education, during 2017-18, the percentage enrolment of students belonging to the Scheduled Castes (SCs) and Scheduled Tribes (STs) is 14.41 % and 5.22% respectively. The State/ UT-wise percentage of SC/ST students studying in higher education in the country during 2017-18, is available at [https://www.ugc.ac.in/pdfnews/0169033\\_RSPQ-2131-Annx-I.pdf](https://www.ugc.ac.in/pdfnews/0169033_RSPQ-2131-Annx-I.pdf).

Moreover, as on 07.09.2018, out of the total student strength in the 31 National Institutes of Technology, 14.04% were SC students and 7.31% were ST students. During 2018-19, the total student strength in the 23 Indian Institutes of Technology, comprised of 13.05% SC students and 5.49% ST students.

(b) As per information provided by University Grants Commission, 15% and 7.5% seats are reserved for SC and ST students respectively in the Central Universities. The State-wise details of seats reserved for SC/ ST students in the Central Universities, are available at [https://www.ugc.ac.in/pdfnews/2839037\\_RSPQ-2131-ANNX-II.pdf](https://www.ugc.ac.in/pdfnews/2839037_RSPQ-2131-ANNX-II.pdf).

#### Value education at schools

2132. DR. L. HANUMANTHAI AH:

DR. AMEE YAJNIK:

SHRI RAJMANI PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that value education at schools is not taught effectively;

(b) if so, the details thereof;

(c) whether Government is taking steps to ensure effective value based education in school curriculum; and

(d) if so, Government's response in this regard along with the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The National Curriculum Framework (NCF) 2005,